

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
HEERA-IND TRADING PRIVATE LIMITED****IS IN THE BUSINESS IN TRADING IN ALL KINDS OF LIQUOR,
INDUSTRIAL SPIRITS, ALCOHOL AND ETHANOL AT NANDURBAR****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No	HEERA-IND TRADING PRIVATE LIMITED CIN: U52208MH2012PTC230086 PAN: AACCH9048N
2.	Address of the registered office	KRIDA BHAVAN BLDG. B/H MUNICIPAL COUNCIL Nandurbar -425412 Maharashtra, India.
3.	URL of website	https://www.heerabgroup.com/heera-ind-trading-pvt-ltd/
4.	Details of place where majority of fixed assets are located	S. No. 77, HolTarfe Haveli, Taluka – Nandurbar, District – Nandurbar - 425412, Maharashtra, India
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Turnover in FY 2021-22 – Rs. 75,11,84,907.16 /- Turnover in FY 2020-21 – Rs. 68,57,16,411.00 /-
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detail can be sought by emailing to heeraindcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in the detailed Expression of Interest Process Document which can be sought by emailing to heeraindcirp@gmail.com
10.	Last date for receipt of expression of interest	31.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	10.11.2026
12.	Last date for submission of objections to provisional list	15.11.2026
13.	Date of issue of final list of prospective resolution applicants	25.11.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicant	30.11.2026
15.	Last date for submission of resolution plans	31.12.2026
16.	Process email id to submit Expression of Interest	heeraindcirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UDYAM-MH-22-0002603

Date: 30.09.2026**Place: Pune****SD/-****Mr. Mahesh G. Bagla
Resolution Professional****IP Registration Number: IBBI/IPA-002/IP-N00689/2018-2019/12207****Address: - Office No. 304, Gera Junction, Lulla Nagar Signal,
Kondhwa Road, Pune – 411040, MH, India
For HEERA-IND TRADING PRIVATE LIMITED**